

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

**The Principal District & Sessions Judge,
All Districts of J&K State.**

No.: 16174-96/STS

Dated: 04/08/2017

Subject:- Physical Verification of Pending Cases.

Sir,

Vide communication No. 8749-71/Sts. Dated 01-07-2017, 15092/Sts. Dated 25-07-2017 and No. 16036-43/Sts. Dated 02-08-2017, You were requested to furnish the information on the subject cited above.

However, the information received is deficient and not as per requirement. You are, therefore, requested to furnish the requisite information in consolidated form for the whole District in the format attached herewith. The same may be furnished within three days through E-mail or Tele-Fax No. 0194-2506639.

The matter may be treated as **Most urgent**.

Encl: (Format) One leaf.

Yours faithfully'

(Sanjay Dhar)

Registrar General

No: 16174-97/STS

Dated: 04/08/2017

Copy to:-

Incharge NIC J&K High Court wing, Srinagar for uploading the same in the High Court website.

Registrar General

